

FORM G		
INVITATION FOR EXPRESSION OF INTEREST FOR KATYAYNI NATURAL RESOURCES LIMITED OPERATING IN "SAND MINING" AT BANDA, U.P.		
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)		
Sl. No.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN / LLP No.	Katyayni Natural Resources Limited PAN : AACFK9977N CIN : U14200BR2015PLC024246
2.	Address of the registered office	C/o Ranjeet Kumar, Khata No 15 16 Jajej Colony, Danapur Bazar, Patna, Dinapur-Cum-Khagaul, Bihar, India, 801503
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	No details about the whereabouts of Fixed Assets are available with the RP.
5.	Installed capacity of main products / services	N.A.
6.	Quantity and value of main products / services sold in last financial year	As per the last available Un-Audited Financial Statements for the year 2022-23, revenue from operations was Rs. 7.21 Crore.
7.	Number of employees / workmen	Not Known
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The Un-Audited Financial Statements for the F.Y. 2022-23 and Audited Financial Statements for the F.Y. 2021-22 are available. These Financial Statements, including the creditors' list, can be obtained by emailing to the RP at cirp.knrl@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be obtained by emailing to the RP at cirp.knrl@gmail.com
10.	Last date for receipt of expression of interest	20-10-2025
11.	Date of issue of provisional list of prospective resolution applicants	30-10-2025
12.	Last date for submission of objections to provisional list	04-11-2025
13.	Date of issue of final list of prospective resolution applicants	14-11-2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	16-11-2025
15.	Last date for submission of resolution plans	16-12-2025
16.	Process the email ID to submit the Expression of Interest	cirp.knrl@gmail.com
17.	Details of the corporate debtor's registration status as an MSME	Not Known

Note : The 180 days period in the process shall come to an end on 17.11.2025. Hence, the above timeline is subject to the approval of extension of CIRP period by the Hon'ble Adjudicating Authority.

Sd/-
Sandip Mitra
Resolution Professional of
Katyayni Natural Resources Limited
Reg. No.: IBBI/PA-001/IP-P00497/2017-18/10885
AFA valid up to 31/12/2025

Date : 02.09.2025
Place : Kolkata

53/C, Harish Mukherjee Road, Kolkata - 700025

Date : 02.09.2025
Place : Kolkata